

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGES (JUNIOR DIVISION) – Transfers and Postings of Civil Judge (Junior Division) – ORDERS - ISSUED.

ROC.NO.459/2026-B.SPL.

NOTIFICATION NO.415–B.SPL.

DATED:11.05.2026.

The High Court made the following Transfers and Postings of Civil Judge (Junior Division)s:-

The Civil Judge (Junior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. G.MANJULA Principal Civil Judge (Junior Division) -cum- Judicial Magistrate of First Class, Guntakal, Ananthapuramu District.	Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Koilakuntla, Kurnool District (Post Kept Vacant)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate, (Juvenile Court), Ananthapuramu	Additional Civil Judge (Junior Division) Dhone Kurnool District.
2.	SMT. D.DURGA KALYANI Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Uravakonda, Ananthapuramu District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kandukur, Prakasam District. (Post Kept Vacant)	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Ananthapuramu	Principal Civil Judge (Junior Division), Kanigiri, Prakasam District

3.	MS. M.MADHAVI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Chittoor	Special Judicial Magistrate of First Class, Excise Court, Kakinada, East Godavari District Vice Smt. A.Naga Malleswari transferred.	Principal Civil Judge (Junior Division), Chittoor	Smt. A.Naga Malleswari
Smt. M.Madhavi is directed to handover charge of the post of II Additional Civil Judge (Junior Division), Chittoor, which post she is holding full additional charge to the III Additional Civil Judge (Junior Division), Chittoor. The III Additional Civil Judge (Junior Division), Chittoor shall be in full additional charge of the said post until further orders.				
4.	On relief Smt. A.Naga Malleswari, Special Judicial Magistrate of First Class, Excise Court, Kakinada, East Godavari District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kakinada, East Godavari District (Post Kept Vacant)	-	IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Kakinada, East Godavari District
5.	SRI SHAIK BABAJAN IV Additional Civil Judge (Junior Division)- cum-IV Additional Judicial Magistrate of First Class, Chittoor (notified as CID Court)	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Mydukur, Kadapa District Vice Sri Khajamoinuddin transferred.	Judicial Magistrate of First Class (Mobile) for trial of offences under PCR Act- cum-V Additional Civil Judge (Junior Division), Chittoor.	Principal Civil Judge (Junior Division), Proddatur, Kadapa District.
6.	SMT. C.JANAKI Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Puttur, Chittoor District.	V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate of First Class, Rajamahendravaram, East Godavari District Vice Sri G.Srinivasa Reddy transferred.	Additional Civil Judge (Junior Division), Puttur, Chittoor District.	IV Additional Civil Judge (Junior Division)- cum-IV Additional Judicial Magistrate of First Class, Rajamahendrar am, East Godavari District.

7.	MS. JOREPALLI KRISHNA PRIYA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Srikalahasti, Chittoor District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-V Additional Civil Judge (Junior Division), Ongole, Prakasam District, Vice Smt. Suddapalli Komalavalli transferred.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-VI Additional Civil Judge (Junior Division), Chittoor	Smt. Suddapalli Komalavalli
8.	On relief Smt. Suddapalli Komalavalli, Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-V Additional Civil Judge (Junior Division), Ongole, Prakasam District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Ongole, Prakasam District Vice Smt. P.Bhanu Sai transferred	-	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Prakasam at Ongole.
9.	SRI A.UMARFAROOQ Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Thambalapalle, Chittoor District.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jammalamadugu, Kadapa District Vice Smt. Shavala Bhargavi transferred.	II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Proddatur, Kadapa District.
10.	SMT.B.VANI SREE Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tirupati, Chittoor District.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Eluru, West Godavari District Vice Sri V.Raghunath transferred.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-VI Additional Civil Judge (Junior Division), Chittoor	II Additional Civil Judge (Junior Division), Eluru, West Godavari District.

11.	SRI C.K.V.SATYAKANTH KUMAR I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.	Civil Judge (Junior Division)-Judicial Magistrate of First Class, Udayagiri, Nellore District, Vice Sri J.Anjaiah transferred.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum- VI Additional Civil Judge (Junior Division), Chittoor	Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Atmakur, Nellore District.
12.	SRI P.KOTESWAR RAO II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Kadapa Vice Smt. K.Bhargavi transferred.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum- VI Additional Civil Judge (Junior Division), Chittoor	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate of First Class, Kadapa
13.	SMT. M.SANDHYA RANI III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Tirupati, Chittoor District. (Juvenile Court)	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kurnool Vice Smt. M.Sarojanamma transferred	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum- VI Additional Civil Judge (Junior Division), Chittoor	Smt. M.Sarojanamma
14.	On relief Smt. M.Sarojanamma, Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kurnool.	II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Kurnool (Post Kept Vacant)	-	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Civil Judge (Junior Division), Kurnool
15.	SRI G.SRINIVAS IV Additional Civil Judge (Junior Division)- cum-IV Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.	II Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Tenali, Guntur District Vice Sri P.Rajasekhar transferred.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum- VI Additional Civil Judge (Junior Division), Chittoor	I Additional Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Tenali, Guntur District.

16.	SRI S. SRIKANTH, Civil Judge (Junior Division) for trial of cases relating to Red Sanders Smuggling at Tirupati, Chittoor District.	II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Vijayawada, Krishna District Vice Sri Bulli Apparao Ayithe transferred	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-VI Additional Civil Judge (Junior Division), Chittoor	I Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
17.	MS. C.RAMYA III Additional Civil Judge (Junior Division) (Juvenile Court), Rajamahendravaram, East Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Bhimavaram, West Godavari District Vice Sri G.Suresh Babu transferred.	Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Bhimavaram, West Godavari District.
18.	SRI G.SRINIVASA REDDY V Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palakole, West Godavari District Vice Ms. V S N Lakshmi Lavanya P transferred	IV Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Ms. V S N Lakshmi Lavanya P
19.	ON RELIEF MS. V S N LAKSHMI LAVANYA P, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palakole, West Godavari District.	Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palakole, West Godavari District (Post Kept Vacant)	-	She shall regularly assume charge as Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Palakole, West Godavari District which post she is holding FAC

20.	SRI P.BABU VII Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District Vice Smt. S.Surya Kiran Sree transferred	VI Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District.
21.	MS. VASUPALLI SAHITHI I Additional Civil Judge (Junior Division), Kakinada, East Godavari District.	Judicial Magistrate of First Class, Special Mobile Court, Srikakulam (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Kakinada East Godavari District.	I Additional Civil Judge (Junior Division), Srikakulam
22.	MS. NIRUPA BANJ DEO IV Additional Civil Judge (Junior Division), Kakinada, East Godavari District.	Principal Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District Vice Smt. D.Soujanya transferred.	III Additional Civil Judge (Junior Division), Kakinada East Godavari District.	Smt. D.Soujanya
23.	ON RELIEF SMT. D.SOJANYA Principal Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District	II Additional Civil Judge (Junior Division)-cum-VII Additional Judicial Magistrate, Bheemunipatnam, Visakhapatnam District (Post Kept Vacant)	-	I Additional Civil Judge (Junior Division)-cum-XV Additional Judicial Magistrate of First Class, Bheemunipatnam, Visakhapatnam District
24.	SRI MOHAMMED RAHAMATULLA, Civil Judge (Junior Division), Mumidivaram, East Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Machilipatnam, Krishna District Vice Smt. P.Sai Sudha transferred	I Additional Civil Judge (Junior Division), Amalapuram, East Godavari District.	Smt. P.Sai Sudha

25.	ON RELIEF SMT. P.SAI SUDHA, Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Machilipatnam, Krishna District	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Machilipatnam, Krishna District (Post Kept Vacant)	-	She shall regularly assume charge as Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Machilipatnam, Krishna District which post she is holding FAC
26.	SMT. BULLEMMMA GANDIPOMU Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.	Civil Judge (Junior Division), Muvva, Krishna District (Post Kept Vacant)	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Peddapuram, East Godavari District.	Principal Civil Judge (Junior Division), Avanigadda, Krishna District.
27.	SRI V.NAGESWAR RAO NAIK Additional Civil Judge (Junior Division), Ramachandrapuram, East Godavari District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kovvur, West Godavari District Vice Sri G.Sai Krishna transferred.	Principal Civil Judge (Junior Division), Ramachandrapur am, East Godavari District.	II Additional Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate of First Class, Kovvur, West Godavari District.
28.	SMT. V.JOSHMA SRI III Additional Civil Judge (Junior Division), Guntur, who is on Maternity leave from 01.03.2026 to 27.08.2026	Principal Civil Judge (Junior Division), Narasaraopet, Guntur District Vice Smt. R.Asheervadam Paul transferred.	-	I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District.
Smt. V.Joshma Sri after completion her maternity leave shall take charge of her post from I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District. The I Additional Civil Judge (Junior Division), Narasaraopet, shall be in full additional charge of the post of Principal Civil Judge (Junior Division), Narasaraopet, till Smt. V.Joshma Sri take charge.				

29.	MS SRAVANTHI GOLLAPUDI Judicial Magistrate of First Class, Special Mobile Court, Guntur.	V Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kurnool (New Court)	Special Judicial Magistrate of First Class, Excise Court, Guntur	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kurnool.
30.	SMT. P.RAMA DEVI Special Judicial Magistrate of First Class for Railways, Guntur	I Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Tirupati, Chittoor District Vice Sri C.K.V.Satyakanth Kumar transferred	VI Additional Civil Judge (Junior Division), Guntur	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum- VI Additional Civil Judge (Junior Division), Chittoor
Smt. P.Rama Devi after assumption of charge as I Additional Civil Judge (Junior Division), Tirupati, she shall take charge of the posts of III Additional Civil Judge (Junior Division), Tirupati, V Additional Civil Judge (Junior Division), Tirupati and Civil Judge (Junior Division) for trial of cases relating to Red Sanders Smuggling at Tirupati, from Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Court-cum-VI Additional Civil Judge (Junior Division), Chittoor and shall be in Full Additional charge of the said posts until further orders.				
31.	MS. INAPAKURTHI SWATHI Additional Civil Judge (Junior Division), Chilakaluripet, Guntur District.	Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Parchur, Prakasam District Vice Smt. P.Shanthi transferred	Principal Civil Judge (Junior Division), Chilakaluripet, Guntur District	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate of First Class, Chirala, Prakasam District.
32.	SMT. R.ASHEERVADAM PAUL Principal Civil Judge (Junior Division), Narasaraopet, Guntur District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Tanuku, West Godavari District Vice Sri P.Sai Ram transferred.	I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District	II Additional Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate of First Class, Tanuku, West Godavari District.
33.	SRI P.RAJA SEKHAR II Additional Civil Judge (Junior Division), Tenali, Guntur District.	Principal Civil Judge (Junior Division), Guntur Vice Smt. V.Deepthi transferred.	I Additional Civil Judge (Junior Division), Tenali, Guntur District.	Smt. V.Deepthi

34.	ON RELIEF SMT. V.DEEPTHI Principal Civil Judge (Junior Division), Guntur	Judicial Magistrate of First Class, Special Mobile Court, Guntur Vice Smt. Sravanthi Gollapudi transferred	-	Special Judicial Magistrate of First Class, Excise Court, Guntur
35.	SMT. K.BHARGAVI Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kadapa.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Ananthapuramu Vice Sri K.Bala Koteswara Rao transferred.	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate of First Class, Kadapa	Sri K.Bala Koteswara Rao
36.	ON RELIEF SRI K.BALA KOTESWARA RAO Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Ananthapuramu	Special Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum-II Additional Civil Judge (Junior Division), Ananthapuramu (Post Kept Vacant)	-	He shall regularly assume charge as Special Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act- cum-II Additional Civil Judge (Junior Division), Ananthapuramu Which post he is holding FAC.
37.	SMT. SHAVALA BHARGAVI Civil Judge (Junior Division), Jammalamadugu, Kadapa District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Gunthakal Ananthapuramu District Vice Ms. G.Manjula transferred	Principal Civil Judge (Junior Division), Proddatur, Kadapa District.	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate, (Juvenile Court), Ananthapuramu
38.	SRI S.KHAJAMOINUDDIN Civil Judge (Junior Division), Mydukur, Kadapa District.	Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Uravakonda, Ananthapuramu District Vice Smt. D.Durga Kalyani transferred	Principal Civil Judge (Junior Division), Proddatur, Kadapa District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Ananthapuramu

39.	MS. MYLABATHULA DEVESTA DEEPIKA II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Machilipatnam, Krishna District.	Additional Civil Judge (Junior Division), Chilakaluripet, Guntur District Vice Ms. Inapakurthi Swathi transferred.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IX Additional Judicial Magistrate-cum—IV Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.	Principal Civil Judge (Junior Division), Chilakaluripet, Guntur District
40.	SRI BULLI APPARAO AYITHE II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate, Vijayawada, Krishna District.	Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Chintalapudi, West Godavari District Vice Sri C.Madhu Babu transferred.	I Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Eluru, West Godavari District
41.	KUM. L.ANNAPURNA SRI V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate, Vijayawada, Krishna District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kandukur, Prakasam District Vice Sri Naramreddy Nikhil Reddy transferred	III Additional Civil Judge (Junior Division)- cum-III Additional Judicial Magistrate of First Class, Vijayawada, Krishna District.	Principal Civil Judge (Junior Division), Kanigiri, Prakasam District
42.	SRI G.LENIN BABU VI Additional Judicial Magistrate for trial of cases under MV Act (Mobile Court)-cum- VI Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Tirupati, Chittoor District Vice Smt. B.Vani Sree transferred.	VII Additional Judicial Magistrate for Railways-cum-VII Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum- VI Additional Civil Judge (Junior Division), Chittoor
	1. Sri G.Lenin Babu shall handover charge of the post of VIII Additional Judicial Magistrate, Municipal Mobile Court-cum-VIII Additional Civil Judge (Junior Division), Vijayawada, which post he is holding Full Additional charge to the Rent Controller-cum-IV Additional Civil Judge (Junior Division), Vijayawada and the Rent Controller-cum-IV Additional Civil Judge (Junior Division), Vijayawada shall be in full additional charge of the said post until further orders.			

	2. Sri G.Lenin Babu after assumption of charge as Principal Civil Judge (Junior Division), Tirupati, he shall take charge of the posts of II Additional Civil Judge (Junior Division), Tirupati, IV Additional Civil Judge (Junior Division), Tirupati from Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Court-cum-VI Additional Civil Judge (Junior Division), Chittoor and shall be in Full Additional charge of the said posts until further orders.			
43.	SRI KANTIPUDI SRIHARI Civil Judge (Junior Division)-cum-X Additional Judicial Magistrate, Vijayawada at Vuyyuru, Krishna District.	Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Peddapuram, East Godavari District Vice Smt. Bullemma Gandipomu transferred.	I Additional Civil Judge (Junior Division), Gudivada, Krishna District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Peddapuram, East Godavari District.
44.	SMT. B.V. SULOCHANA RANI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gudur.	V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate of First Class, Nellore (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Nellore.	II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nellore.
45.	SRI J.ANJIAH Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Udayagiri, Nellore District.	Special Judicial Magistrate of First Class for Railways, Guntur Vice Smt. P.Rama Devi transferred.	Civil Judge (Junior Division), Atmakur, Nellore District.	VI Additional Civil Judge (Junior Division), Guntur
46.	SMT. P.BHANU SAI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Ongole, Prakasam District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Rajamahendravaram, East Godavari District (Post Kept Vacant)	I Additional Civil Judge (Junior Division), Prakasam at Ongole	III Additional Civil Judge (Junior Division)/Principal Civil Judge (Junior Division), Rajamahendravaram,

47.	SRI NARAMREDDY NIKHIL REDDY I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kandukur, Prakasam District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Hindupur, Ananthapuramu District (Post Kept Vacant)	His post and also the post of Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kandukur, to Principal Civil Judge (Junior Division), Kanigiri, Prakasam District.	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate of First Class, Hindupur, Ananthapuramu District
48.	MS. P.SHANTHI Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Parchur, Prakasam District.	V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate of First Class, Vijayawada, Krishna District Vice Kum. L.Annapurna Sri transferred.	I Additional Civil Judge (Junior Division), Chirala, Prakasam District	III Additional Civil Judge (Junior Division)- cum-III Additional Judicial Magistrate of First Class, Vijayawada, Krishna District
49.	SRI P.PARESH KUMAR Civil Judge (Junior Division), Ichapuram, Srikakulam District.	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Punganur, Chittoor District Vice Sri K.Krishna Vamsi transferred.	Principal Civil Judge (Junior Division), Sompeta, Srikakulam District.	Sri K.Krishna Vamsi
50.	ON RELIEF SRI K.KRISHNA VAMSI Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Punganur, Chittoor District.	I Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Punganur, Chittoor District (Post Kept Vacant)	-	He shall regularly assume charge as I Additional Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Punganur, Chittoor District, which post he is holding FAC.

51.	SMT. B.V.VIJAYA LAXMI II Additional Civil Judge (Junior Division)-cum- XII Addl. Judicial Magistrate, Anakapalle, Visakhapatnam District.	Principal Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Chodavaram, Visakhapatnam District Vice Ms. Godla Swarna transferred.	I Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.	Additional Civil Judge (Junior Division)- cum-Additional Judicial Magistrate of First Class, Chodavaram, Visakhapatnam District.
52.	Ms. GODLA SWARNA Principal Civil Judge (Junior Division), Chodavaram, Visakhapatnam District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tanuku, West Godavari District Vice Sri P.V.Naga Ranjit Kumar transferred	Additional Civil Judge (Junior Division), Chodavaram, Visakhapatnam District.	II Additional Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate of First Class, Tanuku, West Godavari District
53.	SRI V.RAGHUNATH I Additional Civil Judge (Junior Division), Eluru. West Godavari District.	III Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Guntur Vice Ms. V.Joshma Sri transferred.	II Additional Civil Judge (Junior Division), Eluru, West Godavari District.	II Additional Civil Judge (Junior Division), Guntur
54.	SRI G.SURESH BABU Principal Civil Judge (Junior Division), Bhimavaram, West Godavari District.	IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Chittoor Vice Sri Shaik Babajan transferred.	I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.	Judicial Magistrate of First Class (Mobile) for trial of offences under PCR Act- cum-V Additional Civil Judge (Junior Division), Chittoor.

55.	SRI C.MADHU BABU Civil Judge (Junior Division), Chintalapudi, West Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gudur, Nellore District Vice Smt. B.V.Sulochana Rani transferred	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Eluru, West Godavari District.	III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Nellore.
56.	SRI RAJARAJESWARI TEJASWI KALAHASTI Judicial Magistrate of First Class, Jangareddigudem, West Godavari District.	Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam (Post Kept Vacant)	Civil Judge (Junior Division), Jangareddy-gudem, West Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Visakhapatnam.
57.	SRI G.SAI KRISHNA Principal Civil Judge (Junior Division), Kovvur, West Godavari District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kadiri, Ananthapuramu District Vice Sri P.Lokanadham transferred.	II Additional Civil Judge (Junior Division), Kovvur, West Godavari District.	Sri P.Lokanadham
58.	ON RELIEF SRI P.LOKANADHAM, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kadiri, Ananthapuramu District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadiri, Ananthapuramu District (Post Kept Vacant)	-	He shall regularly assume charge as I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadiri, Ananthapuramu District which post he is holding FAC.
59.	SMT. S.SURYA KIRAN SRI Principal Civil Judge (Junior Division), Tadepalligudem, West Godavari District	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gajuwaka, Visakhapatnam District (Post Kept Vacant)	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District.	I Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate, Anakapalle, Visakhapatnam District.

60.	SMT. E.ANNAMANI II Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.	Judicial Magistrate of First Class, Jangarreddigudem, West Godavari District, Vice Sri Rajarajeswari Tejaswi Kalahasthi transferred	I Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.	Civil Judge (Junior Division), Jangareddygudem, West Godavari District.
61.	SRI P.SAI RAM Principal Civil Judge (Junior Division), Tanuku, West Godavari District.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-VI Additional Civil Judge (Junior Division), Nellore (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Tanuku, West Godavari District.	IV Additional Civil Judge (Junior Division), Nellore
62.	SRI P.V. NAGA RANJIT KUMAR I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.	II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Rajamahendravaram, East Godavari District (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Tanuku, West Godavari District	VI/VII Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relieved and join in their new posts on **or before 18.05.2026 without fail.**
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the

date of joining in the new post.

5. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.